

RAJASTHAN HIGH COURT

Date 19.08.2020

NOTICE

In view of prevailing situation and that sampling and results of Covid-19 tests are under process, it is notified that in continuation of this Office Notice No.Gen/XV/42/2020/4438, dated 16.08.2020, the court and office work in Subordinate Courts/Special Courts/Tribunals situated at Jaipur Headquarter shall remain suspended on 20.08.2020 and 21.08.2020.

All concerned persons are requested to get them tested for COVID-19. The facility of testing is available in District Court Premises, Bani Park, Jaipur.

By Order


Registrar General

No. Gen/XV/42/2020/ 4509

Date – 19.08.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to All Hon'ble Judges, Rajasthan High Court.
3. The Registrar General, Rajasthan High Court.
4. Advocate General, Rajasthan.
5. Addl. Solicitor General, Rajasthan.
6. District & Sessions Judges Jaipur Metropolitan-I, Jaipur Metropolitan-II & Jaipur District to get Covid-19 tests conducted of all concerned.
7. The Chairman, Bar Council of Rajasthan.
8. President, the Jaipur Bar Association, Jaipur.
9. The Registrar (Vig.)/(Writs)/(Admn.)/ (Rules) / (Class.) / (Exam.) / OSD(F&I)/(CPC)/(Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench and Registrar hq. at New Delhi.
10. Member Secretary, Rajasthan State Legal Services Authority.
11. The Director, Rajasthan State Judicial Academy, Jodhpur.
12. All Joint Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench Jaipur.

Copy also to:

CMHO, Jaipur with a request to do the needful.


Registrar General